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C.A.No. 6260-6265 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.101 (P-H) COURT NO. 5 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.6260-6265/2000 @@
AA

Union of India & Ors. Appellant (s)

VERSUS

Onkar S. Kanwar & Ors. Respondent (s)
(With office report)

WITH

Civil Appeal No.633/2002
(With appln. for permission to place addl. documents on record
and with prayer for interim relief and office report)

Civil Appeal No.634/2002
(With prayer for interim relief and office report)

Civil Appeal No.635/2002
(With prayer for interim relief)

Civil Appeal No.636/2002
(With prayer for interim relief and office report)

Civil Appeal No.637/2002
(With prayer for interim relief and office report)

Civil Appeal No.638/2002
(With prayer for interim relief and office report)

Civil Appeal No.639/2002
(With prayer for interim relief)

Civil Appeal No.640/2002
(With prayer for interim relief and office report)

Civil Appeal No.641/2002
(With prayer for interim relief and office report)

Civil Appeal No.642/2002
(With prayer for interim relief and office report)

Date : 19/09/2002 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

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